

Revamp of National Electricity Policy

1547. DR. T. SUBBARAMI REDDY:

SHRI MOOLCHAND MEENA:

SHRI GIREESH KUMAR SANGHI:

Will the Minister of POWER be pleased to state:

(a) whether Government have drastically revamped the National Electricity Policy, prepared by the N.K. Singh Committee earlier this year;

(b) if so, the main points that have been revamped by the present Government;

(c) by when these amendments are likely to be introduced; and

(d) to what extent power by 2012 will be achieved?

THE MINISTER OF POWER (SHRI P.M. SAYEED): (a) to (d) A revised draft National Electricity Policy has now been formulated based on comments received on the previous draft as recommended by the Task Force and the objectives of the National Common Minimum Programme. The views received from stakeholders have also been taken into account.

Draft National Electricity Policy aims at achieving the objectives of providing access to electricity to all households in next five years, fully meeting the demand of electricity, making available supply of reliable and quality power at reasonable rates and increasing per capita consumption to over 1000 units by year 2012. It addresses the issues of rural electrification, generation, transmission, distribution, technology development, financing, private sector participation, energy conservation, promotion of renewable and non-conventional sources of energy, protection of consumers' interests etc.

Consultations have been done with the State Governments on the revised draft National Electricity Policy which is being finalized.

The draft National Electricity Policy aims at fully meeting the demand of power by¹2012 with a spinning reserve of at least 5%.